

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (IB) No.520/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> November 2017, 10.30 A.M**

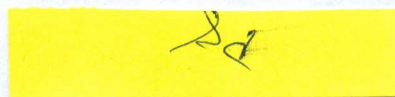
Name of the Company	A J Agrochem-Versus-Duncans Industries Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SONAL SHAH	}	Op. Creditor	}
2. KUSHAGRA SHAH			} ssrah 9/11/17
1. RISHAV BANERJEE	}	Corporate Debtor	}
2. NAIRITA DUTTA CHOWDHURY			} Rishav Banerjee 9/11/17

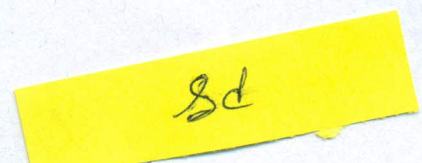
**ORDER**

Ld. Counsel for the operational creditor and the corporate debtor is present.

Heard. Reserved for order.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)